

(b) what are the types of these societies and the value of finished goods produced by them; and

(c) the value of products sold to or through the National Small Industries Corporation?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Gorakhpur Labour Organisation

2853. Shri M. K. Ghosh: Will the Minister of Labour and Employment be pleased to state:

(a) the decision taken with regard to continuation of the Gorakhpur Labour Organisation;

(b) the number of Gorakhpur labourers engaged industry-wise in the years 1956 and 1958;

(c) whether they are kept segregated from the rest of the labourers; and

(d) whether they are given the right to join Labour Organisations?

The Deputy Minister of Labour (Shri Abid Ali): (a) The recommendation of the Industrial Committee on Coal Mining was that the Gorakhpur Labour Organisation might continue for the present for purposes of recruitment only, but all forms of control or regulation exercised separately over Gorakhpur Labour after recruitment should cease. There should be a joint co-operative organisation which should look after the various aspects of recruitment, training and welfare of all labour so that there is no distinction between the Gorakhpur labour and other labour.

(b) Name of Industry	No. of Gorakhpur labourers during the years	
	1956	1958
1. Coalfields	11,467	13,330
2. Limestone quarries	117	179
3. Iron ore Mines	694	740

(c) No.

(d) Yes.

Paper Mills, Bhavanisagar and Mettur

2854. Shri Balakrishnan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are considering the proposals for setting up of Paper Mills at Bhavanisagar and Mettur making use of bamboos; and

(b) if so, the details of the steps taken by Government?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri) (a) and (b). No proposal has been received by Government for the setting up of a paper mill at Bhavanisagar. However, a scheme for the establishment of a paper mill at Mettur Dam, Salem District, was received from a private party in November, 1956. After consideration of the scheme, the party was informed in August, 1957 that there was no chance of foreign exchange of such large dimensions as required by them, being available in the then prevailing circumstances and as such, they were advised to renew their application after a year. The firm has now submitted a revised proposal for import of plant and machinery, which is under consideration.

Sale of Documentary Films Abroad

2855. Shri Shivnanjappa: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Union Government have finalised arrangements with the Commonwealth National Library in Australia for sale of prints of Indian documentary films;

(b) if so, the details thereof; and

(c) if not, when the arrangements will be finalised?

The Minister of Information and Broadcasting (Dr. Keekar): (a) and (b). The Agreement for non-commercial distribution of our films in Australia was signed with the Commonwealth National Library, Canberra on 18th April, 1955. This